

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17637/2005

(From the judgement and order dated 16/05/2005 in SBCWP No.1412/2005  
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

PURAN RAM

Petitioner(s)

VERSUS

BHAGURAM &amp; ANR.

Respondent(s)

[With prayer for interim relief and office report]

Date: 10/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. Narottam Vyas, Adv.

Ms. Deep Shikha Bharati, Adv.

Mr. Anish Kumar Gupta, Adv.

Mr. B.D. Sharma, Adv.

For Respondent(s)

Mr. Sushil Kumar Jain, Adv.

Mr. Puneet Jain, Adv.

Ms. Christi Jain, Adv.

Mr. Piyush Jain, Adv.

Mr. H.D. Thanvi, Adv.

UPON hearing counsel the Court made the following  
ORDER

In view of the letter circulated by learned counsel for the petitioner,  
two weeks' time is granted for filing rejoinder affidavit.  
(Subhash Chander) (Phoolan Wati Arora)  
Court Master Court Master